

SECRET

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No.30/CM/2017
CABINET SECRETARIAT

EXTRACTS FROM MINUTES OF THE MEETING OF THE
CABINET HELD AT 1035 HOURS, ON WEDNESDAY, 30TH
AUGUST, 2017, IN 7, LOK KALYAN MARG, NEW DELHI.

Case No.236/30/2017

Item 2

**Proposal for entering into the Memorandum of Understanding
(MoU) by the Election Commission of India with the Election
Management Bodies of other countries/International Agencies.**

The Cabinet considered the note dated 24.08.2017 (CD-506/2017) from the Ministry of Law and Justice (Vidhi aur Nyaya Mantralaya), Legislative Department (Vidhaye Vibhag) and approved the proposal contained in paragraph 24 thereof.

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In accordance with the rules of Procedure in Regard to Proceedings of the Cabinet (Rule 10), progress of the action to implement the decision may be included in the Ministry's Monthly Summary for the information of the Members of the council of Ministers.

Action taken to implement the decision may be communicated to the Cabinet Secretariat with reference to the Implementation Schedule attached to the agenda note.
